NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/499/ (IB)/2017

NAME OF THE PETITIONER(S)

: FOSECO INDIA LTD

NAME OF THE RESPONDENT(S)

: EVERON CASTINGS PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Dominic S. Daud Course for Opnoticed for Robbits
2. Madhumitha J., Course for the Respondent, M. 19h. 979 1711963

ORDER

Counsels for both the parties are present. Counsel for the Applicant submitted that the parties are exploring the possibilities of settlement and prayed for time. At request, time is enlarged. Put up on 09.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

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